

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

2

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/49/2016
NAME OF THE PETITIONER(S) : Karthikeyan Kasiviswanathan
NAME OF THE RESPONDENT(S) : Bayone Infotech Pvt Ltd & 2 Others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

V. SURESH H

Counsel for R4

V. Suresh H

M. ROHAN ARYA

R1 - R3

M. Rohan Arya

for CIBI VISHNU

Imthiaz Ahmed - V.K

counsel for Petitioner

Imthiaz

For K. Gaurav Kumar

ORDER

Counsel for both the parties present. Counsel for R1 to R3 present.
Counsel for R4 present. Counsel for Petitioner prayed for two weeks' time
for submission of the final arguments. At request, time is enlarged. Put
up on 24.08.2017 at 10.30 A.M.

(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)
ghk

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)